



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/3643/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 17th July, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/1610 Date 27.05.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 15.07.2019 with station leave permission, w.e.f. the afternoon of 13.07.2019 (after Lok Adalat) till the morning of 16.07.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/3644/A, dated 17.07.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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